(v) Afforestation activities are undertaken under various External Aided Projects in Haryana, Tamil Nadu, Karnataka, Odisha, Himachal Pradesh, Tripura. Gujarat, Uttar Pradesh, Sikkim and Rajasthan.

Environment clearance to irrigation projects in Maharashtra

1899. DR. BHARAT KUMAR RAUT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that proposals of some irrigation projects at Nagpur, Chandrapur, Bhandara and Hingoli districts of Maharashtra State are pending with the Ministry for long;
- (b) the current status of the proposals submitted by the Maharastra Government; and
 - (c) by when the approval to the proposals are likely to be accorded?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) Two irrigation projects from Maharashtra are pending for environmental clearance in the Ministry of Environment and Forests. These relate to Sapli Dam Project in Hingoli District of Maharashtra and Lendi Major irrigation. Project in Nanded and Nizamabad Districts of Maharashtra and Andhra Pradesh. These projects were considered and appraised under the provisions of EIA Notification, 2006 by the Expert Appraisal Committee (EAC) for River Valley and Hydroelectric Projects in its various meetings. Additional information from Government of Maharashtra as sought by EAC is awaited in respect of Lendi Project. With regard to Sapli Dam Project, it has been observed that the Public Hearing for Hingoli District has not been conducted in the manner prescribed in the EIA Notification, 2006. The State Government has, therefore, been requested to conduct Public Hearing in the Hingoli District.

Inspection of industrial units under Environmental Surveillance Scheme

1900. SHRI C.M. RAMESH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of the random inspection of industrial units carried out by the Central Pollution Control Board (CPCB) under the Environmental Surveillance Scheme; and